Tuesday, 14th November, 1950

Volume VI

No. 1 — 19

Par. S. 2. VI. 1. 50.
821

सत्यमेव जयते

PARLIAMENTARY DEBATES

PARLIAMENT OF INDIA

OFFICIAL REPORT

Part II—Proceedings other than Questions and Answers.

CONTENTS

1

President's Address to Parliament [Cols. 1—16]

Price Five Annas

PARLIAMENT OF INDIA

ALPHABETICAL LIST OF MEMBERS

A

Abdullah, Sheikh Mohammad (Jammu and Kashmir).

Abdus Sattar, Shri (West Bengal).

Abul Hasan Syed Ali, Shri (Hyderabad).

Achint Ram, Lala (Punjab).

Ahammedunni, Shri V. C. (Travancore-Cochin).

Aiyar, Shri Alladi Krishnaswami (Madras).

Alegasan, Shri O. V. (Madras).

Alexander, Shri N. (Travancore-Cochin).

Alva, Shri Joachim (Bombay).

Ambedkar, The Hon'ble Dr. B. R. (Bombay).

Amrit Kaur, The Hon'ble Rajkumari (Madhya Pradesh).

Ansari, Shri Md. Ibrahim (Bihar).

Anthony, Shri Frank (Madhya Pradesh).

Arya, Shri B. S. (Uttar Pradesh).

Asawa, Shri Gokul Lal (Rajasthan).

Awadesh Pratap Singh, Captain (Vindhya Pradesh).

Ayyangar, Shri M. Ananthasayanam (Madras).

Ayyangar, The Hon'ble Shri N. Gopalaswami (Madras).

Azad, The Hon'ble Maulana Abul Kalam (Uttar Pradesh).

B

Baigra. Shri Moti Ram (Jammu and Kashmir).

Baldev Singh, The Hon'ble Sardar (Punjab).

Balmiki, Shri Kanhaiya Lal (Uttar Pradesh).

Barman, Shri Upendranath (West Bengal).

Barrow, Shri A. E. T. (Madras).

Beg, Mirza M. A. (Jammu and Kashmir).

Beni Singh, Shri (Uttar Pradesh).

Bhagat, Shri Bali Ram (Bihar).

Bhagwant Roy, Kaka (P.E.P.S.U.)

Bhanu Pratap Singh, Thakur (Madhya Pradesh).

Bharathi, Shri L. Krishnaswami (Madras).

Bhargava, Pandit Mukut Bihari Lal (Ajmer).

Bhargava, Pandit Thakur Das (Punjab)

Bhatkar, Shri Lakshman Shrawan (Madhya Pradesh).

Bhatt, Shri Gokulbhai Daulatram (Bombay).

Bhattacharya, Professor K. K. (Uttar Pradesh).

Birua, Shri P. C. (Bihar).

Biswas, The Hon'ble Shri C. C. (West Bengal).

Biyani, Shri Brijlal (Madhya Pradesh).

Borooah, Shri Dev Kanta (Assam).

Brajeshwar Prasad, Shri (Bihar).

Buragohain, Shri S. N. (Assam).

C

Chaliha, Srijut Kuladhar (Assam).

Chandrika Ram, Shri (Bihar).

Channiah, Shri T. (Mysore).

Chattopadhyay, Shri Mihir Lal (West Bengal).

Chaudhri, Shrimati Kamala (Uttar Pradesh).

Chaudhuri, Srijut Rohini Kumar (Assam).

Chettiar, Shri T. A. Ramalingam (Madras).

D

Dalel Singh, Lt. Col. Kanwar (Rajasthan).

Das, Dr. Mono Mohon (West Bengal).

Das, Shri B. (Orissa).

Das, Shri Basanta Kumar (West Bengal).

Das, Shri Biswanath (Orissa).

Das, Shri Jagannath (Orissa).

Das, Shri Nandkishore (Orissa).

Das, Shri Ram Dhani (Bihar).

Das, Shri Sarangadhar (Orissa).

D—*contd.*

Das, Shri S. N. (Bihar).

Deo, Shri Shankarrao (Bombay).

Deogirikar, Shri T. R. (Bombay).

Desai, Durbar Gopaldas A. (Bombay).

Desai, Shri Kanayalal Nanabhai (Bombay).

Desai, Shri Khandubhai K. (Bombay).

Deshmukh, Dr. Panjabrao Shamrao (Madhya Pradesh).

Deshmukh, The Hon'ble Shri Chintaman Dwarkanath (Punjab).

Deshpande, Shri P. Y. (Madhya Pradesh).

Devi Singh, Dr. (Madhya Bharat).

Dharam Prakash, Dr. (Uttar Pradesh).

Dholakia, Shri Gulabshanker Amritlal (Kutch).

Diwakar, The Hon'ble Shri R. R. (Bombay).

Dixit, Shrimati Kalawati (Madhya Pradesh).

D'Souza, Rev. Jerome (Madras).

Durgabai, Shrimati G. (Madras).

Dwivedi, Shri M. L. (Vindhya Pradesh).

F

Faiznur Ali, Moulvi (Assam).

G

Gadgil, The Hon'ble Shri N. V. (Bombay).

Galib, Shri Shaik (Madras).

Ganamukhi, Shri Annarao (Hyderabad).

Gandhi, Shri Feroz (Uttar Pradesh).

Gautam, Shri Mohanlal (Uttar Pradesh).

Ghose, Shri Surendra Mohan (West Bengal).

Ghule, Shri Murlidhar Vishvanath (Madhya Bharat).

Ghuznavi, Shri Abdul Halim (West Bengal).

Goenka, Shri Ramnath (Madras).

Gopinath Singh, Babu (Uttar Pradesh).

Govind Das, Seth (Madhya Pradesh).

Gowda, Shri G. A. Thimmappa (Mysore).

Guha, Shri Arun Chandra (West Bengal).

Guha, Shri Girija Sankar (Manipur and Tripura).

Gupta, Shri Deshbandhu (Delhi).

Gupta, Shri Manik Lal (Hyderabad).

Gupta, Shri V. J. (Madras).

Gurung, Shri Ari Bahadur (West Bengal).

H

Hanumanthaiya, Shri K. (Mysore).

Haque, Shri M. A. (West Bengal).

Hasan, Shri M. A. (Madhya Pradesh).

Hathi, Shri Jai Sukh Lal (Saurashtra).

Hazarika, Shri J. N. (Assam).

Hazarika, Shri Mahendra (Assam).

Heda, Shri H. C. (Hyderabad).

Hifzur Rahman, Shri Muhammad (Uttar Pradesh).

Himatsingka, Shri Prabhu Dayal (West Bengal).

Himatsinhji, Major General (Saurashtra).

Hiray, Shri Bhaurao Sakharam (Bombay).

Hukam Singh, Sardar (Punjab).

Husain, Mr. T. (Bihar).

Hussain Imam, Shri (Bihar).

Hyder Husein, Chaudhri (Uttar Pradesh).

I

Inait Ullah, Khwaja (Bihar).

Indra Vidyavachaspati, Shri (Uttar Pradesh).

Ismail Khan, Shri Muhammad (Uttar Pradesh).

Iyyunni, Shri C. R. (Travancore-Cochin).

J

Jagjivan Ram, The Hon'ble Shri (Bihar).

Jain, The Hon'ble Shri Ajit Prasad (Uttar Pradesh).

Jain, Shri Nemi Saran (Uttar Pradesh).

Jaipal Singh, Shri (Bihar).

Jajoo, Shri Sita Ram S. (Madhya Bharat).

Jajware, Shri Ramraj (Bihar).

Jangde, Shri R. L. (Madhya Pradesh).

Jaswant Singh, Kanwar (Rajasthan).

Jayashri, Shrimati Raiji (Bombay).

Jedhe, Shri Keshavrao Marutirao (Bombay).

Jhunjhunwala, Shri Banarsi Prasad (Bihar).

Jnani Ram, Shri (Bihar).

Jogendra Singh, Sardar (Uttar Pradesh).

Joseph, Shri Appikatla (Madras).

K

Kala Venkatarao, Shri (Madras).

Kaliyannan, Shri T. M. (Madras).

Kamath, Shri Hari Vishnu (Madhya Pradesh).

Kameshwara Singh of Dharbhanga, Shri (Bihar).

Kanaka Sabai, Shri R. (Madras).

Kannamwar, Shri M. S. (Madhya Pradesh).

Kapoor, Shri Jaspat Roy (Uttar Pradesh).

Karmarkar, Shri Dattatraya Parashuram (Bombay).

Kazmi, Syed Mohammad Ahmad (Uttar Pradesh).

Keskar, Dr. B. V. (Uttar Pradesh).

Khaparde, Shri P. S. (Madhya Pradesh).

Khurshed Lal, Shri (Uttar Pradesh).

Kidwai, The Hon'ble Shri Rafi Ahmed (Uttar Pradesh).

Kripalani, Acharya J. B. (Uttar Pradesh).

Kripalani, Shrimati Sucheta (Uttar Pradesh).

Krishnamachari, Shri T. T. (Madras).

Krishnanand Rai, Shri (Uttar Pradesh).

Krishna Singh, Thakur (Uttar Pradesh).

Kumbhar, Shri Ratnappa (Bombay).

Kunhiraman, Shri P. (Madras).

Kunzru, Pandit Hirday Nath (Uttar Pradesh).

L

Lakshmanan, Shri P. K. (Travancore-Cochin).

Lalsingh, Thakur (Bhopal).

M

Mahammed Haneef, Moulvi (Orissa).

Mahata, Shri Kshudiram (Bihar).

Mahtab, The Hon'ble Shri Hare Krushna (Orissa).

Mahtha, Shri Sri Narayan (Bihar).

Maitra, Pandit Lakshmi Kanta (West Bengal).

Majumdar, Shri Suresh Chandra (West Bengal).

Malaviya, Pandit Govind (Uttar Pradesh).

Malviya, Shri R. L. (Madhya Pradesh).

Mallayya, Shri U. Srinivasa (Madras).

Man, Sardar Bhopinder Singh (Punjab).

Masani, Shri M. R. (Bombay).

Massey, Shri R. A. (West Bengal).

Masuodi, Maulana Mohammad Saeed (Jammu and Kashmir).

Mavalankar, The Hon'ble Shri G. V. (Bombay).

Meeran, Shri S. K. Ahmad (Madras).

Mehta, Shri Balwant Sinha (Rajasthan).

Menon, Shri A. K. (Madras).

Menon, Shri K. A. Damodara (Travancore-Cochin).

Mirza, Shri Bakar Ali (Hyderabad).

Mishra, Shri Jagannath (Orissa).

Mishra, Shri Mathura Prasad (Bihar).

Mishra, Prof. S. N. (Bihar).

Mishra, Shri Yudhisthir (Orissa).

Misra, Shri Sarju Prasad (Uttar Pradesh).

Mohiuddin, Saikh (Bihar).

Mookerjee, Dr. H. C. (West Bengal).

Mookerjee, Dr. Syama Prasad (West Bengal).

Moulvi, Shri E. Moidu (Madras)

Mudgal, Shri Hucheshwar Gurusidha (Bombay).

Mukhtiar Singh, Ch. (Uttar Pradesh)

Munavalli, Shri B. N. (Bombay).

Munshi, The Hon'ble Shri K. M. (Bombay).

Munshi, Shri Pranlal Thakorlal (Bombay).

Musafir, Giani Gurmukh Singh (Punjab).

N

Naicker, Shri P. M. Audikesavalu (Madras).

Naidu, Kumari Padmaja (Hyderabad).

Naidu, Shri G. R. Athir-julu (Mysore).

Naidu, Shri S. R. (Madras).

Naik, Shri Maheswar (Orissa).

Naik, Shri Shridhar Vaman (Hyderabad).

N—*contd.*

Nand Lal, Master (Punjab).

Narayana Deo, Shri Krishna Chandra Gajapati (Orissa).

Nathwani, Shri Narendra P. (Saurashtra).

Nausherali, Syed (West Bengal).

Naziruddin Ahmad, Shri (West Bengal).

Nehru, Shrimati Uma (Uttar Pradesh).

Nehru, The Hon'ble Shri Jawaharlal (Uttar Pradesh).

Neogy, Shri K. C. (West Bengal).

Nijalingappa, Shri S. (Bombay).

Nurie, Shri M. Y. (Bombay).

O

Obaidullah, Shri V. M. (Madras).

Oraon, Shri Theble (Bihar).

P

Pani, Shri Bijoy Kumar (Orissa).

Pannalal Bansilal, Shri (Hyderabad).

Pant, Shri Devi Datt (Uttar Pradesh).

Parmar, Dr. Y. S. (Himachal Pradesh).

Patel, The Hon'ble Sardar Vallabhbhai J. (Bombay).

Patil, Shri S. K. (Bombay).

Pillay, Shri S. Sivan (Travancore-Cochin).

Pillai, Shri V. Nadimuthu (Madras).

Poonacha, Shri C. M. (Coorg).

Potai, Shri Ramprasad (Madhya Pradesh).

Pustake, Shri T. D. (Madhya Bharat).

R

Raj Bahadur, Shri (Rajasthan).

Raj Kanwar, Shri (Orissa).

Rajagopalachari, The Hon'ble Shri C. (Madras).

Ramachar, Shri G. (Hyderabad))

Ramaiah, Shri V. (Madras).

Ramaswamy, Shri Arigay (Hyderabad).

Ramaswamy, Shri Puli (Hyderabad).

Ramiah, Shri P. Kodanda (Madras).

Ramnarayan Singh, Babu (Bihar).

Ram Subhag Singh, Dr. (Bihar).

Ranbir Singh, Ch. (Punjab).

Ranga, Prof. N. G. (Madras).

Ranjit Singh, Sardar (P.E.P.S.U.).

Rao, Shri B. Shiva (Madras).

Rao, Shri Jamulapur Kesava (Hyderabad).

Rao, Shri M. Thirumala (Madras).

Rao, Shri M. V. Rama (Mysore).

Rao, Shri V. C. Kesava (Madras).

Rasoolkhan Pathan, Shri (Bombay).

Rathnaswamy, Shri A. M. (Madras).

Rau, Shri N. Madhava (Orissa).

Raut, Shri Bhola (Bihar).

Ray, Shrimati Renuka (West Bengal).

Reddi, Shri P. Basi (Madras).

Reddi, Shri Pidathala Ranga (Madras).

Reddy, Dr. M. Channa (Hyderabad).

Reddy, Shri Konda Venkat Ranga (Hyderabad).

Reddy, Shri V. Kodamdarama (Madras).

Rudrappa, Shri H. S. (Mysore).

S

Sadiq Ali, Shri (Uttar Pradesh).

Sahaya, Shri Syamnandan (Bihar).

Saksena, Prof. Shibban Lal (Uttar Pradesh).

Saksena, Shri Mohan Lal (Uttar Pradesh).

Samanta, Shri Satis Chandra (West Bengal).

Sanjivayya, Shri D. (Madras).

Santhanam, The Hon'ble Shri K. (Madras).

Saparawnga, Shri Ch. (Assam).

Sardar Singhji of Khetri, Shri (Rajasthan).

Sarwate, Shri V. S. (Madhya Bharat).

Satyanarayana, Shri M. (Madras).

Satish Chandra, Shri (Uttar Pradesh).

Sen, Dr. P. K. (Bihar).

Sen, Shri Phani Gopal (Bihar).

Seth, Shri Damodar Swarup (Uttar Pradesh).

Shah, Prof. K. T. (Bihar).

Shah, Shri Chimanlal Chakubhai (Saurashtra).

Shah, Shri Manilal Chaturbhai (Bombay).

Shankaraiya, Shri M. (Mysore).

Sharma, Pandit Balkrishna (Uttar Pradesh).

Sharma, Pandit Krishna Chandra (Uttar Pradesh).

Sharma, Shri K. C. (Uttar Pradesh).

Shastri, Shri Harihar Nath (Uttar Pradesh).

Shiv Charan Lal, Pandit (Uttar Pradesh).

Shukla, Shri Ambika Charan (Madhya Pradesh).

Shukla, Shri Shambhu Nath (Vindhya Pradesh).

Sidhva, Shri R. K. (Madhya Pradesh).

Singh, Dr. R. U. (Uttar Pradesh).

Singhania, Shri Padampat (Uttar Pradesh).

Sinha, Shri Awadheshwar Prasad (Bihar).

Sinha, Shri Braja Kishore Prasad (Bihar).

Sinha, Shri Kailash Pati (Bihar).

Sinha, Shri Mahamaya Prasad (Bihar).

Sinha, Shri Satyendra Narayan (Bihar).

Sinha, The Hon'ble Shri Satyanarayan (Bihar).

Sitaramayya, Dr. B. Pattabhi (Madras).

Siva, Dr. M. V. Gangadhara (Madras).

Sivaprakasam, Shri V. S. (Madras).

Snatak, Shri Nar Deo (Uttar Pradesh).

Sochet Singh, Sardar (P.E.P.S.U.).

Sohan Lal, Shri (Uttar Pradesh).

Sonavane, Shri T. H. (Bombay).

Sondhi, Shri B. L. (Punjab).

Sri Prakasa, The Hon'ble Shri (Uttar Pradesh).

Srivastava, Dr. J. P. (Uttar Pradesh).

Subbiah, Shri J. H. (Hyderabad).

Subramaniam, Dr. V. (Madras).

Subramaniam, Shri C. (Madras).

Subramanian, Shri R. (Madras).

Sundar Lall, Shri (Uttar Pradesh).

Swaminadhan, Shrimati Ammu (Madras)

T

Tek Chand, Dr. Bakhshi (Punjab).

Tewari, Shri Ram Sahai (Vindhya Pradesh).

Thakkar, Dr. Keshavlal Vithaldas (Saurashtra).

Tiwari, Shri B. L. (Madhya Pradesh).

Tribhuan Narayan Singh, Shri (Uttar Pradesh).

Tripathi, Shri H. V. (Uttar Pradesh).

Tripathi, Shri Kishorimohan (Madhya Pradesh).

Tyagi, Shri Mahavir (Uttar Pradesh).

U

Upadhyay, Pandit Munishwardatt (Uttar Pradesh).

Upadhyaya, Shri Ram Chandra (Rajasthan).

V

Vaidya, Shri Kashinathrao (Hyderabad).

Vaidya, Shri Vinayak Rao Balashankar (Bombay).

Varma, Shri B. B. (Bihar).

Varma, Shri Manikyalal (Rajasthan).

Veerabahu, Shri M. C. (Madras).

Velayudhan, Shri R. (Travancore-Cochin).

Velayudhan, Shrimati Dakshyani (Madras).

Venkataraman, Shri R. (Madras).

Vyas, Shri Jainarain (Rajasthan).

Vyas, Shri K. K. (Madhya Bharat).

Vyas, Shri Radhelal (Madhya Bharat).

W

Wajed Ali, Maulvi (Assam).

Y

Yadav, Shri Lakshmi Shankar (Uttar Pradesh).

Yashwant Rai, Prof. (Punjab).

Z

Zaidi, Colonel B. H. (Uttar Pradesh).

Zakir Husain, Dr. (Uttar Pradesh).

PARLIAMENT OF INDIA

The Speaker

The Honourable Shri G. V. Mavalankar.

The Deputy-Speaker

Shri M. Ananthasayanam Ayyangar.

Panel of Chairmen

Pandit Thakur Das Bhargava.
Shrimati G. Durgabai.
Shri Prabhu Dayal Himatsingka.
Sardar Hukam Singh.
Shri Manilal Chaturbhai Shah.

Secretary

Shri M. N. Kaul, Barrister-at-Law.

Assistants of the Secretary

Shri A. J. M. Atkinson.

Shri N. C. Nandi.

Shri D. N. Majumdar.

Shri C. V. Narayana Rao.

GOVERNMENT OF INDIA

Members of the Cabinet

Prime Minister and Minister of External Affairs—The Honourable Shri Jawaharlal Nehru.

Deputy Prime Minister and Minister of Home Affairs and the States—The Honourable Sardar Vallabhbhai Patel.

Minister of Education—The Honourable Maulana Abul Kalam Azad.

Minister Without Portfolio—The Honourable Shri C. Rajagopalachari.

Minister of Defence—The Honourable Sardar Baldev Singh.

Minister of Labour—The Honourable Shri Jagjivan Ram.

Minister of Communications—The Honourable Shri Rafi· Ahmad Kidwai.

Minister of Health—The Honourable Rajkumari Amrit Kaur.

Minister of Law—The Honourable Dr. B. R. Ambedkar.

Minister of Works, Mines and Power—The Honourable Shri N. V. Gadgil.

Minister of Transport and Railways—The Honourable Shri N. Gopalaswami Ayyangar.

Minister of Industry and Supply—The Honourable Shri Hare Krishna Mahtab.

Minister of Food and Agriculture—The Honourable Shri K. M. Munshi.

Minister of Commerce—The Honourable Shri Sri Prakasa.

Minister of Finance—The Honourable Shri Chintaman Dwarakanath Deshmukh.

Ministers not in the Cabinet

Minister for the purposes of agreement between the Prime Ministers of India and Pakistan of the 8th April, 1950—The Honourable Shri C. C. Biswas.

Minister of State for Transport and Railways—The Honourable Shri K. Santhanam.

Minister of State for Information and Broadcasting—The Honourable Shri R. R. Diwakar.

Minister of State for Parliamentary Affairs—The Honourable Shri Satyanarayan Sinha.

Minister of State for Rehabilitation—The Honourable Shri Ajit Prasad Jain.

Deputy Minister of Communications—Shri Khurshed Lal.

Deputy Minister of External Affairs—Dr. B. V. Keskar.

Deputy Minister of Commerce—Shri Dattatraya Parashuram Karmarkar.

Deputy Minister of Defence—Major General Himatsinhji.

Deputy Minister of Works, Mines and Power—Shri S. N. Buragohain.

Deputy Minister of Food and Agriculture—Shri M. Thirumala Rao.

THE
PARLIAMENTARY DEBATES
(Part II—Proceedings other than Questions and Answers.)
OFFICIAL REPORT

VOL. VI No. 1

First day of the Third Session of Parliament of India.

PARLIAMENT OF INDIA

Tuesday, 14th November, 1950

[THE PRESIDENT (Dr. Rajendra Prasad), *having arrived in procession with Mr. Speaker, took his seat on the Dais at a Quarter to Eleven of the Clock.*]

PRESIDENT'S ADDRESS TO PARLIAMENT

राष्ट्रपति : संसद् के सदस्यो, हम लोग यहां साढ़े तीन महीने पहले अन्तर्राष्ट्रीय विषयों में पैदा हुई गम्भीर स्थिति पर विचार करने के लिये इकट्ठे हुए थे। उस गम्भीर स्थिति के परिणामस्वरूप संयुक्त राष्ट्रसंघ को कोरिया में आक्रमण का मुकाबला करना पड़ा और बहुत से संकटों और कठिनाइयों के बाद हमलावरों को रोक दिया गया और पीछे ढकेल दिया गया। किन्तु हाल की घटनाओं ने उस गम्भीर स्थिति को और भी ज्यादा गम्भीर कर दिया है और शान्ति की भूखी दुनिया के सर पर युद्ध भयंकर रूप से मंडरा रहा है। हमें अपने देश में भी अभूतपूर्व विपत्तियों का शिकार होना पड़ा है। भयावह भूचाल के कारण और उसके बाद बाढ़ के कारण हमारे उत्तर पूर्वी प्रान्त आसाम को सख्त हानि उठानी पड़ी है। अन्य दूसरे राज्यों में भी विकट बाढ़ें आईं जिनसे वहां बहुत ज्यादा नुक़सान और बरबादी हुई। अन्य प्रदेशों में अनावृष्टि के कारण न केवल खड़ी हुई फ़सल बर्बाद हो गई बल्कि आगे की फ़सल को भी काफ़ी नुकसान हुआ। इस प्रकार हम आज बेरूनी और अन्दरूनी संकट की घड़ी में एकत्रित हुए हैं और इन खतरों और आफ़तों का मुकाबला करने के लिये तथा अपने देशवासियों के कल्याण के लिये और दुनिया की शान्ति के लिये काम करने के वास्ते हमें अपनी सारी बुद्धि, साहस और आत्मसंयम की आवश्यकता होगी।

इन गुज़रे हुए कठिन महीनों में हमारी सरकार अन्तर्राष्ट्रीय क्षेत्र में संसार में शान्ति बनायें रखने की और कोरिया युद्ध को फैलने न की बराबर कोशिश करती रही। सब मानते हैं कि दुनियां की सर्वोपरि आवश्यकता शान्ति है फिर भी राष्ट्रों को भय ऐसी दिशा की ओर ढकेल रहा है जिसकी ओर जाने से शान्ति खतरे में पड़ जाती है। संसार की शान्ति तभी सुनिश्चित हो सकती है जब कि दुनिया के महान राष्ट्र इसके इच्छुक और इसके लिये कोशिश करें। यदि उन में से एक भी युद्ध को अनिवार्य समझेगा तो युद्ध हो जा सकता है। शान्ति बनाये रखने की अपनी दृढ़ इच्छा यह संसद् कई बार प्रकट कर चुकी है और हमारी सरकार अपनी सामर्थ्यानुसार उस धयेय की प्राप्ति के

[राष्ट्रपति]

लिये प्रयत्न करती रहेगी। मेरी हार्दिक आशा है कि लेक सक्सेस में एकत्रित राजनायक और राष्ट्रों की विदेशी नीति के कर्णधार युद्ध को न फैलने देने के अपने प्रयत्न में सफल होंगे। आक्रमण का मुकाबला तो करना है और बुराई को नजरअन्दाज भी नहीं किया जा सकता। पर साथ ही हमें यह भी याद रखना है कि युद्ध स्वयं ऐसी बुराई है जो अपने पीछे पीछे और भी बड़ी बुराइयों को लाती है। जिस शान्ति की हमें कामना है और जिस की स्थापना करनी वांछनीय है वह शान्ति जीवनदायिनी होनी चाहिये न कि कब्रिस्तान की शान्ति। कोरिया में हो रही लड़ाई से उस देश की और वहां की जनता की बड़ी भारी बरबादी हो चुकी है और यदि युद्ध फैला तो बहुत से दूसरे देशों का भी वही बुरा हाल होगा। मेरी प्रार्थना है कि दुनिया के महान राष्ट्रों के नेता जिनके सिर पर यह महान उत्तरदायित्व है आपस में सलाह करेंगे और दुनिया को अब भी बचा लेंगे।

हमारी सरकार हमारे महान पड़ोसी देश चीन के प्रति बराबर मैत्री की नीति पर चलती रही है इसलिये हमें इस बात से अत्यन्त खेद हुआ कि चीन सरकार ने तिब्बत में सैनिक कार्रवाई शुरू कर दी जब कि शान्तिपूर्ण बातचीत का रास्ता उसके सामने खुला हुआ था। तिब्बत भारत का महज पड़ोसी ही नहीं है बल्कि शताब्दियों से भारत से उसके सांस्कृतिक और अन्य प्रकार के सम्बन्ध रहे हैं। अतः भारत के लिये यह अनिवार्य है कि तिब्बत में होने वाली बातों से चिन्तित हो और उसका ध्यान रखे और यह आशा रखे कि उस शान्तिमय देश की स्वायत्तता बनी रहने दी जायगी।

हाल में नेपाल के परमप्रभू महाराज ने अपन कुटुम्ब सहित काठमांडु में स्थित हमारे दूतावास में शरण ली क्योंकि उनमें और उनकी सरकार के बीच में कुछ भेद पैदा हो गये थे और उन्होंने भारत में आने की इच्छा प्रकट की। महाप्रभू अब दिल्ली आ गये हैं और अपने माननीय मेहमान की तरह हमने उनका यहां स्वागत किया है। नेपाल ऐसा देश है जिसके भारत से घनिष्ट सम्बन्ध हैं और कुछ ही दिन हुए जब भारत और नेपाल की पारस्परिक मैत्री संधि पर हस्ताक्षर किये गये थे। हमारी सरकार इच्छुक रही है और आगे भी रहेगी कि नेपाल की स्वतन्त्रता अक्षुण्ण रहे तथा उसके साथ हमारा मैत्रीपूर्ण सम्बन्ध बना रहे और वहां की जनता की राजनैतिक और आर्थिक उन्नति हो।

हमारे देश में हुई हाल की प्राकृतिक विपत्तियों और दुर्घटनाओं का खाद्य परिस्थिति पर बड़ा गहरा प्रभाव पड़ा है। पकती हुई फसलें बाढ़ के कारण नष्ट हो गई हैं और कुछ जगह तो अन्न के भंडार भी बह गये हैं। इससे भी अधिक चिन्ता की बात यह है कि अनावृष्टि के कारण विस्तृत क्षेत्रों में आगे की फसल पर भी बड़ा बुरा असर पड़ा है और खास तौर से बिहार पर जो विपत्ति आयी है वैसी तो लोगों की याद में वहां पहले कभी न आई थी। इसकी वजह से विदेशों से बहुत बड़ी मात्रा में खाद्यान्न मंगाना पड़ रहा है। पर फिर भी इस बात की सम्भावना है कि इस वर्ष के अंतिम सप्ताहों में हमें बड़ी गम्भीर मुश्किलों का सामना करना पड़ेगा। अतः यह हमारे लिये आवश्यक है कि भारत में जो कुछ भी खाद्य-अन्न मिल सकता हो उसका हम सबसे अच्छा उपयोग करें। इस परिस्थिति में अन्न को अपने कोठारों में जमा रखना सब से ज्यादा संगीन जुर्म है। जिन प्रान्तों के पास अपनी आवश्यकता से अधिक अन्न है उनका धर्म है कि वह अपने से कम भाग्यशाली क्षेत्रों को भी उसमें हिस्सा बटायें।

हम में से हर एक को चाहिये कि वह कोई चीज़ भी खराब न होने दें और उन लोगों की मदद करें जो ज़रूरत के मारे हैं। स्थिति गम्भीर है। इस बात से कोई लाभ नहीं कि इसकी गम्भीरता को कम करके बताया जाये पर इसके अतिरंजित वर्णन से या इसके बारे में घबरा देने वाली भाषा के प्रयोग से तो और भी अधिक हानि होगी। हमें हालत को अच्छी तरह से समझ लेना है और सुदृढ़ निश्चय के साथ और सब प्रकार की अनिवार्य कमियों को सहने के कठोर संकल्प के साथ इस स्थिति का मुक़ाबला करना है।

हमारी खाद्यस्थिति को ख़राब करने वाली जो विपत्तियां हम पर पड़ी हैं तथा जिन कठिनाइयों को हमें आज सहना पड़ रहा है उन सब के बावजूद हम अपनी आत्म निर्भरता के प्रोग्राम से किसी प्रकार भी पीछे नहीं हट सकते। हमने अन्न उपजाने में काफी तरक्क़ी की है और हमें आशा है कि हम अगले वर्ष में और भी अधिक सफल होंगे। इस विषय में यह बात स्मरण रखनी चाहिये कि अन्न के बारे में हमारी आज की गम्भीर परिस्थिति बहुत गैरमामूली और असाधारण कारणों से पैदा हुई है और इस लिये कोई कारण नहीं है कि हम अपने ध्येय को छोड़ दें कि सन् १९५२ की मार्च तक अपने देश के मामूली खर्च के लिये काफी अन्न हम को पैदा करने लगना है।

क़ीमतों के बढ़ने के परिणाम स्वरूप उत्पन्न हुई स्थिति का मुक़ाबला करने के लिये हमारी सरकार ने ग्यारह वस्तुओं के संभरण (मुहैया) और क़ीमतों का नियन्त्रण, आयात के बारे में पाबन्दियों को ढीला करने और समाजविरोधी कार्यवाहियों को रोकने के लिये क़दम उठाये हैं। पर जनता का पूरा सहयोग मिलने पर ही यह सब कार्यवाही कामयाब हो सकेगी।

मुझे इस बात का खेद है कि भारत और पाकिस्तान के बीच व्यापार बहुत करके बन्द सा है क्योंकि पाकिस्तानी रुपये की विनमय दर के बारे में कोई निश्चय अभी तक नहीं हुआ है। यह आशा की गई थी कि अन्तर्राष्ट्रीय धन निधि (इन्टरनेशनल मानीटरी फंड) की पैरिस में हाल में हुई बैठक के तुरन्त बाद ही यह सवाल तय हो जायेगा किन्तु इस विषय पर विचार मुल्तवी कर दिया गया। भारत और पाकिस्तान के बीच में पड़ी हुई दो अहम उलझनों के अन्तिम हल के बारे में हमारी सरकार ने पाकिस्तान सरकार के सामने एक प्रस्ताव रखा है। उसने यह सुझाव दिया है कि निर्वास्तों की सम्पत्ति और नहरों के पानी के झगड़ों का फैसला एक बड़ी ऊंची हैसियत की अदालत करे। मुझे आशा है कि यह प्रस्ताव मंज़ूर कर लिया जायेगा और इस प्रकार दोनों देशों के बीच में झगड़े के दो बड़े कारण दूर हो जायेंगे। निर्वासितों की सम्पत्तियों का सम्बन्ध तो भारत और पाकिस्तान दोनों ही देशों के बहुत ज्यादा लोगों से है और उसके बारे में अगर कोई निश्चय जल्द हो जाय तो इन लाखों लोगों को महज़ सहारा और सहूलियत ही न मिल जायेगी बल्कि उससे दोनों देशों के आपसी सम्बन्धों के सुधार में काफी मदद मिलेगी।

हमें इस बात से खुशी है कि भारत पाकिस्तान के उस समझौते के फल स्वरूप जो सन् १९५० की ८ अप्रैल को हुआ था स्थिति में धीरे धीरे सुधार हुआ है और निर्वासित लोग अपने अपने पुराने घरों को वापस जाने लगे हैं।

पहले से अब यह और भी ज़रूरी हो गया है कि हम अपने सीमित साधनों को अधिक से अधिक लाभ के काम में लगायें और हर रास्ते की खोज करें जिस के ज़रिये

[राष्ट्रपति]

हम अपने देश की अभिवृद्धि कर सकते हैं। जब तक ऐसी अभिवद्धि नहीं होगी तब तक हम अपनी उन समस्याओं को हल न कर सकेंगे जो आज हमारे सामने हैं। केन्द्रीय सरकार और प्रान्तीय सरकारों के मन्त्रालयों के सहयोग से योजना आयोग (प्लैंनिग कमीशन) आरम्भिक योजना तथा कई बर्ष में पूरी होने वाली विस्तृत योजना बनाने के लिये बड़ा परिश्रम करता रहा है। आशा है कि जल्द ही थोड़े दिनों वाली योजना देश के सामने रख दी जायेगी। इसी दौरान में तीनों अर्थात् भाखरा, दामोदर और हीराकुड योजनाओं को पूरा करने में काफी प्रगति हुई है। वैज्ञानिक अनुसंधान में काफी तरक्क़ी हुई है और कई नयी राष्ट्रीय प्रयोगशालायें खोली गयी हैं।

निर्वासित लोगों को बसाने के काम में भी प्रगति हुई है और कई नये क़सबे जैसे फ़रीदाबाद, नीलोखेरी, राजपुरा, कांडला और फूलिया हैं, बन गये हैं और काम में आने लगे हैं। पूर्वी पाकिस्तान के निर्वासितों के सम्बन्ध में हालत अभी कुछ स्थिर नहीं हुई हैं क्योंकि निर्वासित लोग अभी दोनों दिशाओं में आ जा रहे हैं। ऐसे निर्वासितों में से ग्यारह लाख लोग मुख्तलिफ़ क़िस्म की स्कीमों के मातहत ज़मीन या दुकानों में फिर से बसा दिये गये हैं। अब भी कैम्पों में २,५०,००० लोग रह रहे हैं जो विशेषतया बंगाल में हैं और बिहार, उड़ीसा त्रिपुरा और आसाम में भी हैं। कैम्पों में रहने वाले इन लोगों को भी बसाने के लिये कार्रवाई की जा रही है। पूर्वी पाकिस्तान के निर्वासितों के लिये अभी बहुत कुछ करना बाक़ी है।

पश्चिमी पाकिस्तान से निर्वासित लोगों के बारे में अधिक विश्वासनीय आंकड़े प्राप्त हो गये हैं। उनकी संख्या पचास लाख है। इनमें से छै लाख कुटुम्बों को जिनमें ३० लाख के लगभग लोग होंगे, ज़मीन और उस के साथ खेती के कुछ सामान देने का प्रस्ताव किया गया था। उनमें से ५,००,००० लोगों ने जिन्हें ज़मीन मिल गई थी शहरों में ही रहना पसंद किया। इस प्रकार शहरों में निर्वासितों की संख्या २५,००,००० हो गई। इनमें से कुछ ने हौंसला दिखाया और अपना इन्तज़ाम खुद कर लिया। बाक़ी दूसरे लोगों के घरबार का और लाभदायक कारबार में लगाने का इन्तज़ाम सरकार को करना पड़ा। घरबार के बारे में यह बात है कि २०,७०,००० लोगों को चले गये हुए लोगों के घरों और मरम्मत की गई बैरकों और नये बनाये गये घरों में बसने की जगह दी गई है। इसके अलावा निजी तौर पर घर बनाने के लिए ज़मीन के टुकड़े भी तैयार किये गये हैं और सारे देश में नये घर बन रहे हैं।

लाभदायक कारबार का यह हाल है कि ५४,००० लोगों को दुकानें और व्यापार करने की जगह दी गई है और लगभग १७,००,००० लोगों को क़र्ज़ या नौकरी या व्यवसायिक और शिल्पिक शिक्षा के ज़रिये मदद दी गई है। इस तरह पश्चिमी पाकिस्तान से निर्वासित लोगों के घरों में बसाने और कारबार में फिर से लगाने के बारे में बहुत काम हुआ है गोकि बदक़िस्मती से मयार हासिल किया जा सका है वह बहुत ऊंचा नहीं है। निर्वासितों की संपत्ति के प्रश्न के हल हो जाने से इस समस्या के सुलझाने में काफ़ी मदद मिलेगी।

संसद् और प्रान्तों की विधान सभाओं के लिये नये संविधान के अनुसार यथासंभव शीघ्र साधारण निर्वाचन कराने के लिये हमारी सरकार काफ़ी चिन्ता करती रही है। यह चुनाव जिस बड़े पैमाने में होगा उसकी

मिसाल किसी और देश में किसी काल में भी नहीं मिलती और यह आंका गया है कि निर्वाचकों की संख्या १७ करोड़ होगी। निर्वाचक नामावलियों की तैयारी में और निर्वाचन क्षेत्रों के परिसीमन में केन्द्रीय और प्रान्तों की सरकारों को काफ़ी मेहनत करनी है। इन सब को पूरा करने की हर मुमकिन कोशिश की गई जिससे कि सन् १९५१ की अप्रैल मई में निर्वाचन किये जा सकें। यह जरूरी है कि एक निश्चित तारीख तय कर ली जाय और उस पर डटा रहा जाये क्योंकि बाद में यदि इस बारे में कोई तबदीली की गई तो सब को काफ़ी परेशानी होगी। इस वक्त हालत यह है कि निर्वाचन सम्बन्धी कई बातों के बारे में संसद् ने अभी तक अन्तिम निर्णय नहीं किया है और अब तक जो काम हुआ है वह कुछ ऐसी मान्यताओं के आधार पर हुआ है जो ठीक साबित हों या न हों। इस कारण इस बारे में अनिश्चितता की कुछ मात्रा पैदा हो गई है। कुछ प्रान्तों ने हमें सूचना दी है कि सन् १९५१ की अप्रैल मई तक उनके लिये निर्वाचन के लिये तैयार होना सम्भव न होगा। बिहार में खाद्यान्न की स्थिति में अभूतपूर्व खराबी होने की वजह से असाधारण कठिनाइयां पैदा हो गई हैं। हर पहलू को ध्यान में रखकर हमारी सरकार ने इस सवाल पर नज़रसानी की है और सरकारी और ग़ैरसरकारी नुक्ते ख्याल को भी अपने सामने रखा है। वह इस नतीजे पर पहुंची है कि अगली अप्रैल मई की कोई तारीख तय कर लेने से बहुत ही गहरी मुश्किलें पैदा हो जायेंगी और इस सूरत में ऐसी कोई तारीख निश्चित नहीं समझी जा सकती। इसलिये उसने यह निश्चय कियाहै कि सन् १९५१ के नवम्बर के दूसरे पक्ष में या शुरू दिसम्बर में की तारीख मुस्तक़िल तौर पर निश्चित कर ली जाये।

भारत सरकार की प्राक्कलित प्राप्तियों और व्यय का अनुपूरक विवरण आपके अनुमोदन के लिये आपके सामने रखा जायगा।

आपके सामने इक्कीस विधेयक पेश हैं। इनमें से कुछ को जो आज कल आपकी प्रवर समिति के सामने विचाराधीन हैं उस समिति की सिफ़ारिशों के साथ आपके सामने इस सत्र में रखा जायेगा।

संसद् के पिछले सत्र के बाद आठ अध्यादेशों का प्रख्यापन आवश्यक हुआ। इस में से चार ऐसे विषयों के बारे में हैं जिनके सम्बन्ध में विधेयक आपके सामने पेश हैं और बाक़ी चार को नये विधेयकों के रूप में आपके सामने रखा जा रहा है।

साधारण जनता के हितों के मामलों से सम्बन्धित कुछ अन्य वैधानिक सुझाव और प्रस्ताव भी हैं जो इस सत्र में आपके सामने रखे जायेंगे। इनमें से रिप्रेज़ेन्टेशन आफ़ दि पीपुल (संशोधन) विधेयक, इनकम टैक्स (संशोधन) विधेयक, और फ़ाईनैन्स कमीशन विधेयक अधिक महत्व के हैं।

The President: Members of Parliament, we met here three and a half months ago at a special session of Parliament to consider a crisis that had arisen in international affairs. That crisis led the United Nations to face aggression in Korea and, after many trials and difficulties, the forces of aggression were checked and thrust back. But recent developments have deepened that crisis and the world, hungering for peace, appears to stand perilously on the verge of war. In our own country we have had to face unparalleled calamities. A great earthquake and subsequent floods brought disaster to our North-Eastern State of Assam. In many other States there were also mighty floods bringing destruction in their train; lack of rain in certain other areas ruined not only the present harvest but gravely affected the season to come. Thus we meet

[The President]

today at a moment of grave trial, both external and internal, and it will require all our wisdom, courage and restraint to face these perils and dangers and work for the good of our people and the peace of humanity.

During these difficult months that have passed my Government have laboured consistently in the international sphere for the preservation of world peace and to prevent the extension of the Korean war. Peace is recognised by all to be the paramount need of humanity, and yet fear drives nations in a direction which endangers peace. World peace can only be assured if the great nations of the world seek it and work for it; war may come even if one of them considers it unavoidable. This Parliament has expressed its will to peace on many occasions and my Government will continue to labour to that end to the best of their ability. I earnestly hope that the statesmen gathered together at Lake Success, and those who are in charge of the foreign policies of nations, will succeed in their endeavours to prevent the spread of war. While aggression has to be met and evil cannot be condoned, it has to be remembered that war itself is an evil which brings even greater evils in its train. The peace that we seek and that is worth preserving is a living peace and not the peace of the grave. The conflict in Korea has already brought tremendous destruction to that country and its people and a like fate would befall many other countries if war spreads. I pray that the leaders of the great nations of the world, on whom rests a great responsibility, will take counsel together and yet save the world.

My Government have been consistently following a policy of friendship with our great neighbour country, China. It was a matter of deep regret to us, therefore, that the Chinese Government should have undertaken military operations in Tibet, when the way of peaceful negotiations was open to them. Tibet is not only a neighbour of India but has had close cultural and other ties with her for ages past. India must, therefore, necessarily concern herself with what happens in Tibet and hope that the autonomy of this peaceful country will be preserved.

Recently, His Majesty the King of Nepal sought shelter with his family in our Embassy in Kathmandu, as certain differences had arisen between him and his Government, and expressed a desire to come to India. His Majesty has now come to Delhi and we have welcomed him as our honoured guest. Nepal is a country with the closest relations with India and a treaty of friendship was signed between India and Nepal only a few months ago. It has been and remains my Government's desire to respect the independence of, and to maintain friendly relations with, Nepal and to see her people achieve political and economic progress.

The recent natural calamities and disasters in our country have seriously affected the food situation. Ripening harvests have been destroyed by floods and in some cases even stores of foodgrains have been washed away. What is more disturbing is that even the coming harvest has been seriously affected by drought over wide areas, notably in Bihar, where a calamity of such magnitude has not occurred in living memory. This has necessitated large imports of foodgrains from foreign countries. But, even so, we are likely to experience grave difficulties during the concluding weeks of this year. It has become essential, therefore, for us to use, to the best advantage, the foodgrains that may be available in India. Private hoarding, in such circumstances, is a crime of the first magnitude. States which have some surplus foodstuffs must share them with other less fortunate areas. All of us must avoid every kind of waste and try to help those in need. The situation is grave. It does not help to minimise it; it helps still less to exaggerate it or to use the language of panic about it. We have to understand the position fully and deal with it with determination and a grim resolve to bear all necessary privations.

In spite of the disasters we have had affecting our food position and the difficulties we are experiencing today, there is no going back on our programme of self-sufficiency. We have made considerable progress in our food production and we hope to do better next year. It must be remembered that our present food crisis is due to very extraordinary and abnormal causes and there is no reason to give up our objective of producing enough food for the normal consumption of our country by March, 1952.

To meet the situation arising out of the rise in prices, my Government have taken steps to control the supply and prices of eleven articles, to liberalise imports, and to check anti-social practices. These steps can only succeed with the full co-operation of the people themselves.

I regret to say that trade between India and Pakistan has largely been at a standstill because no decision has yet been reached about the par value of the Pakistan rupee. It was hoped that this question would be settled immediately after the recent meeting of the International Monetary Fund in Paris, but its consideration was postponed. My Government have made a proposal to the Pakistan Government for the final decision of two of the major issues between India and Pakistan. They have suggested a tribunal of the highest standing to decide the issues of evacuee property and canal waters. I trust that this proposal will be accepted and thus two serious causes of conflict between the two countries will be removed. Evacuee properties concern vast numbers of people both in India and Pakistan and an early decision in regard to them would not only bring relief to these people, but would also help in improving the relations between the two countries.

I am glad that as a result of the Indo-Pakistan Agreement of April 8th, 1950, there has been a gradual improvement of conditions and a flow back of migrants to their original homes.

It has become even more necessary than before that we should apply our limited resources to the best advantage and that we should explore all avenues, which will help in developing the country. The problems that face us cannot be solved unless there is such development. The Planning Commission has been strenuously labouring in co-operation with the Ministries of the Central Government and the State Governments, to lay down a preliminary plan as well as to prepare a plan for a longer term. It is hoped that the short-term plan will be placed before the country before long. Meanwhile, the three great river valley projects—the Bhakra, Damodar and Hirakud—are making substantial progress. Scientific research has also made considerable progress; and a number of new national laboratories have been opened.

Progress has been made in the rehabilitation of displaced persons and some of the new townships, such as Faridabad, Nilokheri, Rajpura, Kandla and Fulia, have now taken shape and most of them are functioning. In regard to displaced persons from Eastern Pakistan, the position has been fluid because of movements of migrants in both directions. One million and one hundred thousand of such displaced persons have been settled under various schemes on land or in shops. There is still a camp population of 250,000, chiefly in West Bengal and also in Bihar, Orissa, Tripura and Assam. Steps are being taken to rehabilitate this camp population. Much remains to be done for the displaced persons from Eastern Pakistan.

More accurate figures are available for the displaced persons from West Pakistan. These totalled about 5 millions. Of these 600,000 families, comprising about 3 million persons, were offered allotment of land with some help for equipment. Of these, 500,000 persons, who had secured allotment of land, preferred to live in towns. The displaced persons in towns thus came to about 2,500,000. Some of these showed enterprise and made their own arrangements. Government had to provide housing and gainful employment for others. In regard to housing, 2,070,000 have been given accommodation in evacuee houses, reconditioned barracks, and in newly-built houses. In addition, plots have been developed for private construction and houses are being built all over the country.

In regard to providing gainful occupation, shops and business premises have been allotted to 54,000 persons and about 1,700,000 have been given assistance through loans or employment or vocational and technical training. Thus a great deal has been done in regard to housing and rehabilitation of displaced persons from Western Pakistan, though the standards achieved are unfortunately not high. The settlement of the evacuee property question would help considerably in the solution of this problem.

My Government have been anxious to hold the General Elections for Parliament and the State Legislatures as early as possible in accordance with the new Constitution. These elections will be on a scale which has had no parallel in any country at any time and it is estimated that the electors will number over 170 millions. The preparation of electoral rolls and the delimitation of constituencies involve great labour both for the Central and State Governments. Every effort has been made to complete all preparations so as to be able to hold the elections in April-May, 1951. It is important that a firm date should be fixed and adhered to, as changes at a later stage would be exceedingly embarrassing to all concerned. The present position is that Parliament has not yet finalised many matters connected with elections and progress has thus far been made on various assumptions which may or may not be justified. This introduces an element of uncertainty. Some States

[The President]

have also informed us that it is not possible for them to be ready for elections by April-May, 1951. In Bihar the unprecedented deterioration of the food position has created formidable difficulties. My Government have carefully reviewed the situation in all its aspects and taken into consideration both official and non-official viewpoints. They have come to the conclusion that any date in April-May next will give rise to serious difficulties and cannot, in the circumstances, be considered a firm date. They have therefore decided to fix definitely the date for the General Elections in the second-half of November or early December, 1951.

A supplementary statement of estimated receipts and expenditure of the Government of India will be laid before you for your approval.

There are twenty-one Bills pending before you. Some of these Bills, which are at present under consideration of your Select Committees., will be brought before you with their recommendations during the course of the session.

After the last session of Parliament, it became necessary to promulgate eight Ordinances. Out of these, four deal with matters in respect of which Bills are pending before you, and the remaining four will be placed before you in the form of new Bills.

There are other legislative measures and motions relating to matters of general public interest which will also be placed before you during the session. Of these the more important ones are: the Representation of the People (Amendment) Bill; the Income-tax (Amendment) Bill; and the Finance Commission Bill.

After the President had left the Chamber, copies of his Address in Hindi and English were, as directed by the Speaker, distributed to the Members in the House.